

SPECIAL BENCH
COURT - I

O-230

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/343(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	"REGISTRAR OF COMPANIES WEST BENGAL VS INDUSGLOBAL CONSULTANCY PRIVATE LIMITED"
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearances (via video conferencing/physically)

Mr. Ajay Chaubey, Adv. : For Petitioner

ORDER

1. Ld. Counsel for the petitioner present.
2. Ld. Counsel appearing for petitioner seeks one week's time to file service affidavit.
3. Post this matter on **20/6/2024**.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**